

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.8583/2020
(S.W.P. No.1785/2011)

Friday, this the 15th day of January, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)

1. Fayaz Ahmad Bhat, S/o Gh. Mohi-ud-din Bhat, R/o Handwara, Aged 33 years.
2. Shamus-ud-din Malik, S/o Gh. Ahmad Malik, R/o Rayil Kangan, Aged 32 years.

..Applicants

(Mr. M A Beigh, Advocate)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Forest Department, Civil Sectt., Srinagar/Jammu.
2. Principal Secretary to Govt. Health & Medical Education Department, Civil Sectt. Srinagar/Jammu (Vice Chairman JKSMPPB/Vanaspati Van Society).
3. Director Indian Systems of Medicine, J&K Srinagar.
4. Principal Chief Conservator of Forests J&K Srinagar.
5. Chief Conservator of Forests, J&K Srinagar.
6. Research Officer, J&K State medicinal Plants Board, Directorate of ISM, Srinagar.
7. Divisional Forest Officer, Planning & Publicity Division, Forest Department, Srinagar.

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

Item No.21

O R D E R (ORAL)**Mr. Justice L. Narasimha Reddy:**

Learned counsel for applicants submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

January 15, 2021

/sunil/dsn/sd/shakhi